

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 24(ND)14
CA. NO.

CORAM:

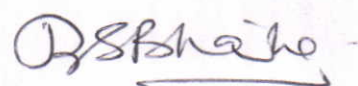
PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2016**

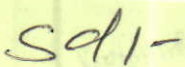
NAME OF THE COMPANY: M/s. Mr. Kanwal Nain V/s. Rithem Impex Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

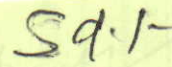
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	R S BHATTIA	PC S	P	

ORDER

The learned counsel for petitioner is present. Respondents are absent. Notice shall be issued to the respondent through usual course. Dasti in addition is permitted to be served on them. List on 18.10.2016.



(R.Varadharajan)
Member (Judicial)



(Maharaj Krishan Hanjura)
Member (Judicial)